National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016.

NAME OF THE COMPANY: Anurag Dikshit & Anr. v/s M/s galaxy Life care services (P.) Ltd & ors

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

SI. No. Name Designation Representation Signature

1. AD GH TAMPON P.C.S. Retrices Adultation

2. ABHAY DAS Adultation Process they remains by CP No.80(ND)/2015; Anurag Dikshit & Anr. v/s M/s galaxy tife care services (P.)

Ltd & ors

Heard the Learned counsel for petitioner in CP No 80 of 2015 and he has completed his side of arguments. For arguments of Respondent, matter is listed on 11.11.2016 before lunch. The Learned counsel for petitioner shall supply the copy of citations to other side well in advance.

V. S. R. Avadhani, Member(Judicial)

HariharP.Chaturvedi, Member (Judicial)

Dated: 24,10,2016